

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 315 of 2013

Dated : 31st October, 2014

In the matter of:

M/s. Torrent Power Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...

Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R-4
Mr. Rishab Donnel Singh for R-5

ORDER

As the Bench did not assemble today, the matter is posted for hearing on 21.11.2014.

Court Master